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सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.11.2026

N O T I C E

Please take notice that the following matter listed in the Court – II on 16.11.2026 was not taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 5396 of 2026 in Comp. App. (AT) (Ins) No. 1205 of 2025	Assam Power Distribution Company Ltd., (Operational Creditor) Vs. Meena Sureka, (Insolvency Professional)	Anshul Malik	Shaunak Mitra Saurav Jain

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar